

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.283 of 2015

Dated: 15th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Nabha Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoan and Mr. Abhishek
Kumar

Counsel for the Respondent(s) : -

ORDER

Heard. Admit. Issue notice to the respondent(s), returnable within three weeks from today and counter affidavit may be filed within four weeks and rejoinder, if any, be filed within two weeks from today, after serving a copy to the other side.

Dasti service is permitted.

Post the matter for hearing on **04th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vt